

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

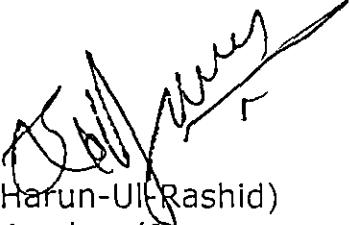
Date: 20.7.2015

OA No.564/2011 with MA No.416/2013

None present for the applicant.  
Mr. Hawa Singh, Counsel for respondents.

Neither the applicant nor the counsel for applicant are present. Repeatedly both are absent in the previous postings. The matter was listed last on 14.7.2015. On that day also they were not present. It is mentioned in the order dated 14.7.2015 that the applicant and his counsel are absent on the previous dates. The case was posted for hearing on 15.7.2015. The counsel sought time for adjournment. This Tribunal adjourned matter on 20.7.2015. Today also the applicant and his counsel are not present. It seems that the applicant is not interested to prosecute his matter. The OA is dismissed for non-prosecution of his case by the applicant.

  
(R. Ramanujam)  
Member (A)

  
(Justice Harun-Ul-Rashid)  
Member (J)

Adm/